

ITEM NO.4

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 679/2021

LOK PRAHARI THROUGH ITS GENERAL SECRETARY
S.N. SHUKLA, IAS (RETD.) ADVOCATE

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.71079/2021-CLARIFICATION/DIRECTION and IA
No.71080/2021-PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date : 04-11-2022 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Petitioner-in-person

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice returnable on 05.12.2022.

Liberty to serve learned Standing Counsel for Union of India.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER